



Government of Jammu and Kashmir
Public Works (R&B) Department
Civil Secretariat, Jammu /Kashmir
HRM

Notification
Srinagar, the ~~26~~ of September, 2022

SO ~~455~~ :- In exercise of the powers conferred by the proviso to Section 309 of the Constitution of India, the competent authority approved following amendment in SRO- 297 of 2006 of J&K Engineering (Gazetted) Service Recruitment.

“In Class V, at column 5, para (iii), the roman number "V (I)" shall be substituted by "VI".

By order of the Government of Jammu and Kashmir.

(Shahid Mahmood) JKAS *man*
Additional Secretary to Government

No: PWD-HRM1/25/2021

Dated: ~~26~~ -09-2022

Copy to the:-

1. Addition Chief Secretary, _____
2. All Administrative Secretaries.
3. Principal Secretary to the Lt. Governor.
4. Managing Director _____
5. Director Archives, Museums & Archaeology, J&K, Srinagar
6. Chief Engineer _____
7. OSD to Advisor (B) to the Lt Governor for information.
8. Private Secretary to the Chief Secretary.
9. Private Secretary to the Principal Secretary to the Government, PW (R&B) Department.
10. Stock/S.O File.